

National Company Law Tribunal

Allahabad Bench

CP NO. 80 / ND / 2016

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 13.09.2017

NAME OF THE COMPANY: Sharan Ashiyana Pvt Ltd.

SECTION OF THE COMPANIES ACT: U/S 397/398 of Companies Act of 1956.

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
<u>1.</u>	Abhay Pratap Singh proxy Diptiman Singh	Adv.	Respondent 2, 3, 5, 6 & 7	APM.
<u>2.</u>	Jahangir Haider	Adv.	Resp. No. 4	Haider
	Santosh Kr. Mishra	Adv.	Petitioner	Santosh

CP No. 80/ND/2016

At the request of counsel for both the parties, the matter is  
adjourned on 18<sup>th</sup> September, 2017.

The matter be listed on 18<sup>th</sup> September, 2017.

— Sd —

Dated: 13.09.2017

Shri H.P. Chaturvedi, Member (Judicial)

Typed by  
P.K.Jyoti